

[23 August, 2004]

RAJYA SABHA

(b) the basis and the manner in which the social funds are normally released; and

(c) the mechanism to ensure proper utilization of the funds?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) A Statement showing the State-wise and year-wise grants released under Article 275(1) of the Constitution of India during the last three years is at Annexure.

(b) Grants under Article 275(1) of the Constitution of India are released on the basis of percentage of Scheduled Tribe population in the State with reference to the Scheduled Tribe population of the Country.

(c) Following mechanism is followed to ensure proper utilization of the funds:

1. Utilization Certificates are insisted upon as a pre-requisite for further release of funds;

2. Periodic progress reports regarding the status of implementation of schemes are obtained;

3. Central Government Officers undertake on the spot visits to the States/UTs for ascertaining the progress of implementation of schemes;

4. Meetings/conferences are convened at the Central level with State Secretaries of Tribal Welfare Departments to ensure timely submission of proposals, speed up implementation of schemes, and review physical and financial progress.

5. At the State/field level, the agencies like Tribal Advisory Council, Project Implementation Committees of ITDPs and Panchayat Samities also monitor timely spending of funds and effective implementation of schemes.

Vocational Training Institutes in the country

2066. SHRI URKHAO GWRA BRAHMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the total number of Vocational Training Institutes in the country under 100 per cent Central assistance and State-wise break up;

(b) the number of such institutes in tribal areas of Assam; and

(c) the Government's decision to establish more such institutes, if any?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) As many as 227 Vocational Training Centres have been sanctioned in the country since the inception of the scheme of Vocational Training Centres in Tribal Areas'. State-wise break up of these centres is given in the Statement (*See below*).

(b) The Ministry has sanctioned 29 Vocational Training Centres in Assam.

(c) The Scheme has been approved for continuation during the 10th Five Year Plan also. Under the scheme, grant-in-aid would be considered both for the running of the existing centres to function satisfactorily and setting up of new centres, depending upon the receipt of complete proposals from the State Governments/Voluntary Agencies.

Statement

Number of Vocational Training Centres sanctioned in the country under the Scheme of Vocational Training Centres in Tribal Areas':

Sl. No.	Name of the State	Total Number
1.	Andhra Pradesh	15
2.	Arunachal Pradesh	2
3.	Assam	29
4.	Bihar	3
5.	Chhattisgarh	16
6.	Gujarat	15
7.	Himachal Pradesh	10
8.	Jammu & Kashmir	3
9.	Karnataka	11
10.	Kerala	4
11.	Madhya Pradesh	24
12.	Maharashtra	19
13.	Manipur	12
14.	Mizoram	6

Sl. No.	Name of the State	Total Number
15.	Meghalaya	1
16.	Nagaland	6
17.	Orissa	20
18.	Rajasthan	3
19.	Sikkim	3
20.	Tamil Nadu	6
21.	Tripura	8
22.	Uttar Pradesh	1
23.	West Bengal	8
24.	Dadra & Nagar Haveli	1
25.	Daman & Diu	1
TOTAL:		227

Shortage of accommodation

2067. SHRIJANARDHANA POOJARY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is acute shortage of accommodation for the Central Government employees, particularly in New Delhi;

(b) if so, the details thereof;

(c) whether it is a fact that Government propose to construct a number of dwelling units to meet the shortfall; and

(d) if so, the details in this regard and the schedule of construction?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABIAZAD): (a) Yes, Sir.

(b) There is, at present, an assessed shortage of 49000 residential units of different categories in the General Pool in Delhi;

(c) Yes, Sir.

(d) 32 type-IV quarters at Moti Bagh have been completed. Construction of 90 type-I, 360 type-II, 196 units in the Hostel at Dev Nagar and 345 type-I quarters at Jor Bagh, 104 type-V and 24 type-VI